

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 6th December, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 665/2018	Spandana Jana Sewa Samaste Vs. State of Karnataka	Mr. Devraj Ashok, Adv. for State of Karnataka
FOR COMPLETION OF PLEADINGS			
2.	Appeal No. 49/2018 (Earlier Appeal No. 4/2017 (WZ))	Conservation Action Trust & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Kumar Rajesh Singh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Mr. Parth H. Bhatt, Adv. for R-3 Mr. Sayid Marzook Badaki, Adv. for R-4 Mr. V. K. Shukla, Adv. for State of M.P. Ms. Deep Shikha Bharati, Adv. for MoEF
3.	Original Application No. 193/2018	The Jawahar Nagar Co-operative Society Vs. The State of Uttar Pradesh & Ors.	Mr. Gautam Singh & Ms. Snehil Sonam, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Gaurav Agarwal, Adv. for R-2 Mr. Pradeep Mishra, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Zahid Hussain, Adv. for R-5 & 6 Mr. Tribindh Kumar, Adv. for R-7
FOR HEARING			
4.	Original Application No.33/2013 (T _{HC}) (M.A. No. 614/2014, M.A. No. 1569/2018, M.A. No. 1570/2018, M.A. No. 1580/2018, M.A. No. 1581/2018, M.A. No. 1582/2018, M.A. No. 1588/2018, M.A. No. 1613/2018, M.A. No. 1614/2018, M.A. No. 1615/2018, M.A. No. 1645/2018, M.A. No. 1652/2018, M.A. No. 1655/2018, M.A. No. 1656/2018, M.A. No. 1661/2018, M.A. No. 1710/2018 & M.A. No. 1711/2018, M.A. No. 1721/2018, M.A. No. 1724/2018) WITH	Karnail Singh & Ors. Vs. CPCB & Ors.	Mr. Karan Jund Mullanpur, Adv. for the Applicant Mr. Rajkumar, Adv. for R-1 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. Naginder Beniwal, Adv. for PPCB Mr. Anup Singh, Adv. for R-3 Mrs. Munisha Gandhi, Sr. Adv. with Mr. Suvineet Sharma, Adv. for R-5 Mr. Arvind Kumar, Adv. for R-6 Mr. Yadav. N. Singh, Adv. with Mr. Anurag Singh Adv. for R- 7 & 12 Mr. H. P. Singh, Adv. for R-8 Mr. Parveen Mahajan, Adv. for R-9 & 10 Mr. Atul V. Sood, Adv. for R-11 Mr. Narender S. Yadav, Adv. for R-12 Mr. Nitin Kasuhal, Adv. Adv. for R-13 & 15 Mr. Suvineet Sharma, Adv. Mr. Shubham Bhalla, Adv. Mr. Rahul Khurana, Adv. Mr. Shekhar Mudgal, Adv. Mr. Aman Preet Singh Rahi, Adv. Mr. Tarun Shokeen, Adv. Mr. R. Jawahar Lal, Adv. Mr. I. K. Kapila, Adv. Dr. Nirmal Chopra, Adv. Ms. Vandana Sharma Bhandari, Adv.

5.	<p>Original Application No.30/2013 (T_{HC}) (M.A. No. 1592/2018, M.A. No. 1593/2018, M.A. No. 1594/2018, M.A. No. 1595/2018, M.A. No. 1596/2018, M.A. No. 1597/2018, M.A. No. 1598/2018, M.A. No. 1599/2018, M.A. No. 1600/2018, M.A. No. 1601/2018, M.A. No. 1602/2018, M.A. No. 1603/2018, M.A. No. 1604/2018, M.A. No. 1605/2018, M.A. No. 1606/2018, M.A. No. 1607/2018, M.A. No. 1608/2018, M.A. No. 1609/2018, M.A. No. 1610/2018, M.A. No. 1611/2018, M.A. No. 1612/2018, M.A. No. 1618/2018, M.A. No. 1619/2018, M.A. No. 1620/2018, M.A. No. 1621/2018 M.A. No. 1628/2018, M.A. No. 1629/2018, M.A. No. 1630/2018, M.A. No. 1631/2018, M.A. No. 1637/2018, M.A. No. 1638/2018, M.A. No. 1639/2018 M.A. No. 1640/2018, M.A. No. 1654/2018, M.A. No. 1660/2018, M.A. No. 1675/2018, M.A. No. 1676/2018, M.A. No. 1677/2018, M.A. No. 1678/2018, M.A. No. 1679/2018, M.A. No. 1680/2018, M.A. No. 1684/2018, M.A. No. 1685/2018 & M.A. No. 1686/2018)</p>	<p>Jai Singh & Ors. Vs. U.O.I. & Ors.</p>	<p>Mr. Karan Jund Mullanpur, Adv. for the Applicant</p> <p>Mr. P. B. Singh, Adv. for R-1 Mr. Rajkumar, Advs. for R-2 Mr. Naginder Benipal, Adv. for PPCB Mr. Anup Singh, Adv. for R-4 Mr. Satpal, for R-6 Mr. Raktim Gogoi, Adv. for R-7 & 8 Mr. Jatin Kumar, Adv. for R-9 Mr. Y. Nagpal, Adv. for R-11 Mr. Nitin Kaushal, Adv. for PSIEC, for R-13 Mr. Gaurav M. Liberhan, AAG for Punjab Mr. A. R. Takkar, Adv. Mr. R. Jawahar Lal, Adv. Mr. Ankit Chowdhri, Adv.</p>
6.	<p>Original Application No. 391/2015 (M.A. No. 930/2015, M.A. No. 217/2016, M.A. No. 340/2016 & M.A. No. 1215/2016)</p>	<p>Social Action for Forest & Environment (SAFE) Vs. Union of India & Ors.</p>	<p>Mr. Raj Panjwani, Sr. Adv., Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant</p> <p>Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2 Mr. A. K. Prasad, Adv. for CGSC Mr. Ajit Pudussery, Adv. for R-5 Mr. Avijit Bhushan, Adv. for R-6 Ms. Meenakshi Arora, Sr. Adv. with Mr. Neelesh Sinha, Adv. for R-7 Mr. Pradeep Misra, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Rajiv Nayar, Adv. Dr. Sandeep Singh, Adv. for State of UP</p>

7.	Original Application No. 431/2015	Manoj Kumar Mishra & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGSC Mr. Amit Anand Tiwari, Adv. for R-3 Mr. Rajkumar, Adv. for CPCB Mr. Varun Thakur, Adv. for NMCG
8.	Appeal No. 38/2018 (M.A. No. 365/2018) WITH	Mahesh Kumar Lohani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant Ms. Shashi Juneja, Adv. for R-1
9.	Appeal No. 39/2018 (M.A. No. 366/2018) WITH	Ram Chand Godwani Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
10.	Appeal No. 40/2018 (M.A. No. 412/2018) WITH	Shobha Tai Khobragade Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
11.	Appeal No. 41/2018 (M.A. No. 368/2018) WITH	Sharda Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
12.	Appeal No. 42/2018 (M.A. No. 393/2018)	Pranesh Kumar Jain Vs. State of Chhattisgarh & Ors.	Dr. Harsh Pathak, Adv. for Appellant
13.	Original Application No. 67/2018 (M.A. No. 196/2018)	Pratap Singh Gusain & Anr. Vs. State of Uttarakhand & Ors.	Mr. Aagney Sail, Adv. for Applicant Mr. Rahul Verma, AAG for R-1 to 5 Mr. Pushp Gupta, Adv. for R-6 Ms. Ayushi Singh, Adv.
14.	Original Application No. 70/2018	Mitter Foundation Vs. Delhi Development Authority & Ors.	Mr. Sarabjeet Singh, Applicant in person Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. & Mr. Vinayak Gupta, Adv. for CGWA & CPWD Ms. Sakshi Popli, Adv. for DJB Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for North MCD Mr. Devraj Ashok, Adv. for Karnataka
15.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajiv Aggarwal, Adv. for R-10
16.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7

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